

**Chhattisgarh Private Universities (Establishment And
Operation) (Amendment) Act, 2008**

6 of 2011

[25 March 2011]

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**Chhattisgarh Private Universities (Establishment And
Operation) (Amendment) Act, 2008**

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[25 March 2011]

An Act to amend the Chhattisgarh Private Universities (Establishment and Operation) Act, 2005. Be it enacted by the Chhattisgarh Legislature in the Fifty-ninth Year of the Republic of India, as follows:-- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 25-3-2011 Page 148.

1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Private Universities (Establishment and Operation) (Amendment) Act, 2008.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Schedule :-

In Schedule of the Chhattisgarh Private Universities (Establishment and Operation) Act, 2005 (No. 13 of 2005) Act after serial No. (2) the following serial and the entries related thereto, shall be added.

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(1)	(2)	(3)	(4)	(5)	(6)	(7)
3.	Kalinga University	Bhagwan Bala Sai Educational and Charitable Society, Raipur	Firms and Societies Registration Act, 1973 (No. 44 of 1973) Registration No. CG State 2561 dated 8-1-2004.	Gram Kotni, Palod, Teh.- Arang District- Raipur (CG.)	Chhattisgarh State.	Management Computer Science, Information Technology, Bio Technology, Bio Informatics, UG and PG in Arts, Science and Commerce faculties.
4.	I.C.F.A.I. University	The I.C.F.A.I. Society, Raipur.	Firms and Societies Registration Act, 1973 (No. 44 of 1973) Registration No. CG State 203 dated 25-6-2002.	Gram Chorha, R.I. Circle Ahiwara Dhamdha Distt.- Durg (C.G.)	Chhattisgarh State.	Business Management, Commerce, Information Technology, Arts, Humanities, Law, Education, Science & related subject.